

From,

Atul Srivastava, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 454/Admin. (Services)/2019

Dated: September 05, 2019

Subject: Regarding 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges Training under 14th Finance Commission Scheme at JTRI, Lucknow.

Madam,

With reference to your letter no. CIS & Referral Judges Trg./2019-1681 dated August 20, 2019, I am directed to inform you that the Hon'ble Court has been pleased to approve **two** separate schedules of 02 Days Advance Training on CIS 3.1 for Civil Judges clubbed with 01 Day Mediation Training for Referral Judges under 14th Finance Commission Scheme scheduled to be held from 16.09.2019 to 18.09.2019 and 23.09.2019 to 25.09.2019 at JTRI, Lucknow and nominated the officers whose names are contained in the enclosed lists 'A' & 'B' for the said training in their respective schedules.

I am further to inform you that the Hon'ble Court has also been pleased to nominate the Master Trainers (Judicial Officers) whose names are mentioned in the enclosed list 'C' to impart training on CIS 3.1 at JTRI, Lucknow on the dates mentioned against their names, and also to nominate **Sri Kuldeep Singh-I, Addl. Civil Judge (Senior Div.)/ACJM, Meerut** (at SI No. 16 in the List 'A'), as one of the CIS Trainers to impart training to other judicial officers during the proposed training schedule at JTRI, UP, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl: As above

Sd/-

Registrar (Judicial) (Services)

No. 454 (i)/Admin. (Services)/2019

Dated: September 05, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date.
3. Sri Virjendra Kumar Singh, Presiding Officer, Motor Accident Claim Tribunal, Gorakhpur and Sri Prashant Bilgaiyan, Law Officer, UP Information Commission, Lucknow with the request to report at Judicial Training & Research Institute, U.P., Lucknow.
4. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Encl: As above

Sd/-

Assistant Registrar (Services)

List- 'A'
2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges
Duration: 16.09.2019 to 18.09.2019
List of Participants

Sl. No.	I.D.	Batch	Name	Designation	Place of Posting
1	1797	2006	VIJAY KUMAR SINGH	A.C.J.M. (Railway)	Varanasi
2	1798	2006	SMT. ABHA PAL	Secretary, District Legal Services Authority	Shahjahanpur
3	1800	2006	VIKASH SINGH	A.C.J.M. (Railway)	Ghaziabad
4	1801	2006	VIRESH CHANDRA	Addl. Chief Judicial Magistrate	Gautambuddha Nagar
5	1802	2006	VIJAY KUMAR GUPTA-II	Chief Judicial Magistrate	Faizabad
6	1803	2006	VIJAY KUMAR VISHWAKARMA	Judge Small Causes Court	Gorakhpur
7	1804	2006	SHYAM BABU	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
8	1807	2006	VIMAL VERMA	Addl. Chief Judicial Magistrate	Kushi Nagar- Kasia
9	1808	2006	VIMAL TRIPATHI	Secretary, District Legal Services Authority	Bijnor
10	1809	2006	ANAND SHUKLA	Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
11	1810	2006	SMT. SHIV KUMARI	Civil Judge (Senior Div.)	Hathras
12	1811	2006	DIBYANAND	Addl. Chief Judicial Magistrate	Lucknow
13	1813	2006	BHUPENDRA PRATAP	Chief Judicial Magistrate	Deoria
14	1814	2006	SUNIL KUMAR-II	Secretary, District Legal Services Authority	Lucknow
15	1815	2006	ABHAY PRATAP SINGH-II	Civil Judge (Sr.Div.)	Moradabad
16	1816	2006	KULDEEP SINGH-I	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
17	1817	2006	HIMANSHU KUMAR SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
18	1819	2006	ANIL KUMAR-XI	Secretary, District Legal Services Authority	Ballia
19	1820	2006	MAHENDRA KUMAR RAWAT	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
20	1821	2006	MANOJ KUMAR JATAV	Chief Judicial Magistrate	Sitapur
21	1822	2006	HARIKESH KUMAR	Addl. Civil Judge (Senior Div.)	Ghaziabad
22	1823	2006	SMT. RACHNA	Addl. Civil Judge (Sr.Div.)/ACJM.	Bijnor
23	1824	2006	SANJAY KUMAR-VI	Chief Judicial Magistrate	Banda
24	1825	2006	DR. SUNIL KUMAR SINGH-IV	Civil Judge (Sr.Div.)	Faizabad
25	1826	2006	SUNIL KUMAR-III	Civil Judge (Sr.Div.)	Pilibhit
26	1827	2006	MANOJ KUMAR-II	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
27	1875	2006	ANAND PRIYA GAUTAM	Civil Judge (Sr.Div.)	Deoria
28	1828	2006	RAVI KUMAR DIWAKAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
29	1829	2006	SATYA PAL SINGH PREMI	Civil Judge (Sr.Div.)	Maharajganj
30	1830	2006	ANIL KUMAR-XII	Chief Judicial Magistrate	Etah
31	1868	2006	SATYENDRA SINGH VERMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
32	1834	2006	SWATANTRA PRAKASH	Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
33	1835	2006	SATYA PRAKASH ARYA	Secretary, District Legal Services Authority	SantKabirN at Khalilabad
34	1836	2006	KULDEEP SINGH-III	Secretary, District Legal Services Authority	Kaushambi
35	1837	2006	PARVIND KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Shahjahanpur
36	1872	2006	VIJAY KUMAR-III	Civil Judge (Senior Div.)	Kaushambi
37	1838	2006	SUSHIL KUMAR-V	Addl. Chief Judicial Magistrate	Ballia
38	1839	2006	KM. PURNIMA SAGAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
39	1805	2006	SMT. TARKESHWARI SINGH	Chief Judicial Magistrate	Gorakhpur
40	6525	2007DHJS	VIRJENDRA KUMAR SINGH	Presiding Officer Motor Accident Claim Tribunal	Gorakhpur
41	1795	2006	RAMESH KUSHWAHA	Chief Judicial Magistrate	Ballia
42	1799	2006	SMT. POONAM KARANWAL	Civil Judge (Senior Div.)	Ballia
43	1806	2006	SMT. SHRADHA TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Azamgarh
44	1648	2006	ALOK KUMAR	Chief Judicial Magistrate	Azamgarh
45	1812	2006	AMIT KUMAR SINGH	Civil Judge (Senior Div.)	Hapur
46	1525	2003	SMT. ARCHANA RANI	Addl. District & Sessions Judge	Firozabad
47	1831	2006	SMT. APARNA DEV	Civil Judge (Senior Div.)	Shravasti at Bhinga
48	1832	2006	PRASHANT KUMAR SINGH	Secretary, District Legal Services Authority	Shravasti at Bhinga
49	1833	2006	MANOJ KUMAR SHASAN	Civil Judge (Senior Div.)	Hapur
50	1746	2006	SMT. SWATI	Chief Judicial Magistrate	Hapur

List- 'B'
2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges
Duration: 23.09.2019 to 25.09.2019
List of Participants

Sl. No.	I.D.	Batch	Name	Designation	Place of Posting
1	1729	2006	DHIRENDRA SINGH	Chief Judicial Magistrate	Ambedkarnagar at Akbarpur
2	1757	2006	HARISH CHANDRA	Secretary, District Legal Services Authority	Bareilly
3	1620	2006	SMT. ALAKA YADAV	Civil Judge (Senior Div.)	Unnao
4	1876	2006	SMT. SHIKHA RANI JAISWAL	Chief Judicial Magistrate	Sant Kabir Nagar
5	1675	2006	DEVENDRA NATH GOSWAMI	A.C.J.M. (Railway)	Jhansi
6	1621	2006	SURENDRA PRASAD	Judge, Small Cause Court	Saharanpur
7	1677	2006	MERAJ AHMED	Civil Judge (Sr. Div.)	Rai Bareli
8	1622	2006	SHIVA NAND	Civil Judge (Sr. Div.)	Lucknow
9	1569	2006	BIRENDR SINGH	Addl. Chief Judicial Magistrate	Hamirpur
10	1745	2006	RAVI KUMAR GUPTA	Chief Judicial Magistrate	Lalitpur
11	1747	2006	ASHOK KUMAR YADAV-III	Addl. Chief Judicial Magistrate	Firozabad - Shikohabad
12	1748	2006	FARRUKH INAM SIDDIQUI	Addl. Chief Judicial Magistrate	Unnao
13	1758	2006	SMT. ASIFA RANA	Addl. Chief Judicial Magistrate	Aligarh
14	1759	2006	RAGHVENDRA MANI	Civil Judge (Sr. Div.)	Amroha
15	1763	2006	SMT. NEELU MAINWAL	Civil Judge (Sr. Div.)	Gautambuddha Nagar
16	1765	2006	RAVI PRAKASH SAHU	Addl. Chief Judicial Magistrate	Varanasi
17	1766	2006	HARENDRA NATH	Chief Judicial Magistrate	Allahabad
18	1767	2006	CHINTA RAM	Secretary, District Legal Services Authority	Kanpur Nagar
19	1869	2006	VIRAT SHIROMANI	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
20	1768	2006	RAVI KANT YADAV	Chief Judicial Magistrate	Muzaffar Nagar
21	1769	2006	VINAY PRAKASH SINGH	Secretary, District Legal Services Authority	Meerut
22	1771	2006	HEMANT KUMAR KUSHWAHA	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
23	1772	2006	SMT. SUSHIL KUMARI	Civil Judge (Sr.Div.)	Mohanlalganj at Lucknow
24	1774	2006	SUMIT PREMI	Chief Judicial Magistrate	Bulandshahar
25	1775	2006	SMT. ANJU KAMBOJ	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
26	1776	2006	MAHENDRA KUMAR SINGH	Secretary, District Legal Services Authority	Varanasi
27	1777	2006	BHARTENDRA SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
28	1778	2006	SHUSHIL KUMAR VERMA	Judge Small Cause Court	Moradabad
29	1779	2006	KAMALA PATI-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
30	1780	2006	SATYENDRA SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
31	1781	2006	VIJAY KUMAR KATIYAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
32	1782	2006	SUDESH KUMAR	Special CJM	Lucknow
33	1784	2006	VISHNU DEO SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
34	1785	2006	VIKAS	Addl. Chief Judicial Magistrate	Jaunpur
35	1786	2006	HARI RAM	Chief Judicial Magistrate	Gonda
36	1787	2006	RATNESH DEEP KAMAL ANAND	Secretary, District Legal Services Authority	Ghaziabad
37	1788	2006	KM. ALKA CHAUDHARY	Chief Judicial Magistrate	Moradabad
38	1790	2006	NISHANT MAAN	Addl. Chief Judicial Magistrate	Baghpat
39	1791	2006	SHAILENDRA YADAV	Civil Judge (Sr. Div.)	SantKabirN at Khalilabad
40	1793	2006	PREM PRAKASH JAISWAL	Secretary, District Legal Services Authority	Baghpat
41	1794	2006	KAMAL DEEP	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
42	1796	2006	MOHAMMAD FIROZ	Secretary, District Legal Services Authority	Jaunpur
43	1770	2006	SMT. JYOTI (Chaudhary)	Chief Judicial Magistrate	Siddharth Nagar
44	6401	2003	SANJAY CHAUDHARY	A.D.J. (FTC)	Siddharth Nagar
45	1783	2006	SMT. LOVELY JAISWAL	Civil Judge (Senior Div.)	Mirzapur
46	1676	2006	INDRA JEET SINGH-II	Chief Judicial Magistrate	Mirzapur
47	1789	2006	SMT. POONAM SINGH-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
48	1561	2006	ABHISHEK KUMAR SRIVASTAV	A.D.J. (FTC)	Ghaziabad
49	1630	2006	MANOJ UPADHYAY	A.D.J. (FTC)	Rai Bareli
50	1792	2006	SMT. RICHA UPADHYAY	Addl. Chief Judicial Magistrate	Rai Bareli

List- 'C'
2 Days Advance Training on CIS 3.1 for Civil Judges clubbed with
1 Day Mediation Training for Referral Judges
List of CIS Master Trainers

Sl. No.	Name, Designation and Place of Posting	Dates of Training
1.	Sri Mayank Chauhan, Addl. District & Sessions Judge, Bareilly	17.09.2019 to 18.09.2019
2.	Sri Sanjay Kumar Yadav-I, Addl. District & Sessions Judge, Mathura	17.09.2019 to 18.09.2019
3.	Sri Prashant Bilgaiyan, Law Officer, UP Information Commission, Lucknow.	17.09.2019 to 18.09.2019
4.	Sri Kuldeep Singh-I, Addl. Civil Judge (Sr.Div.)/ACJM., Meerut	17.09.2019 to 18.09.2019

Sl. No.	Name, Designation and Place of Posting	Dates of Training
1.	Sri Vinod Singh Rawat Addl. District & Sessions Judge, Gautambuddha Nagar	24.09.2019 to 25.09.2019
2.	Sri Pradeep Kumar Singh-II, Spl. J. (SC/ST, Pev.of Atroci Act), Varanasi	24.09.2019 to 25.09.2019
3.	Sri Saif Ahmad, Addl. District & Sessions Judge, Kanpur Nagar	24.09.2019 to 25.09.2019
4.	Sri Kamalkant Gupta Addl. Chief Judicial Magistrate, Ramabai Nagar	24.09.2019 to 25.09.2019